

**DEMAND NO. 105—STATIONERY AND PRINTING**

"That a sum not exceeding Rs. 4,83,33,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1955, in respect of 'Stationery and Printing'."

**DEMAND NO. 106—MISCELLANEOUS DEPARTMENTS AND EXPENDITURE UNDER THE MINISTRY OF WORKS, HOUSING AND SUPPLY**

"That a sum not exceeding Rs. 50,93,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1955, in respect of 'Miscellaneous Departments and Expenditure under the Ministry of Works, Housing and Supply'."

**DEMAND NO. 138—NEW DELHI CAPITAL OUTLAY**

"That a sum not exceeding Rs. 6,08,98,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1955, in respect of 'New Delhi Capital Outlay'."

**DEMAND NO. 139—CAPITAL OUTLAY ON BUILDINGS**

"That a sum not exceeding Rs. 10,76,75,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1955, in respect of 'Capital Outlay on Buildings'."

**DEMAND NO. 140—OTHER CAPITAL OUTLAY OF THE MINISTRY OF WORKS, HOUSING AND SUPPLY**

"That a sum not exceeding Rs. 5,57,18,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st

day of March, 1955, in respect of 'Other Capital Outlay of the Ministry of Works, Housing and Supply'."

**MOTION RE FIFTH REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

**Shri Altekar (North Satara):** I beg to move:

"That this House agrees with the Fifth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 31st March, 1954."

We had allotted 2½ hours for the Resolution of Mr. Gurupadaswamy for the abolition of the Second Chamber at the Centre. Half an hour was taken up last time, and two hours remain for today.

After that we would take up the Resolution of Mr. S. N. Das for the appointment of a Commission to enquire into the working of the administrative machinery and methods at the Centre. It is a rather important Resolution. Many hon. Members want to take part in it and they are interested in it. Therefore, the Committee has allotted four hours for that, and I think that this particular report that we have made should be accepted by the House.

**Mr. Deputy-Speaker:** The question is:

"That this House agrees with the Fifth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 31st March, 1954."

*The motion was adopted.*

**RESOLUTION RE SECOND CHAMBER AT THE CENTRE**

**Mr. Deputy-Speaker:** The House will now take up further consideration of the following Resolution